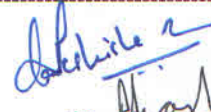
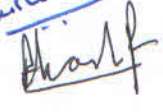
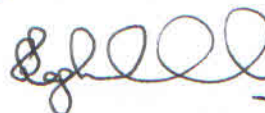


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 26.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 59/06	TP 03/16	Hearing	397/ 398	Devaraj Dhanara Vs. Fire Bricks & Potteries P. Ltd. & 7 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
01	LAKSHMISHA BABU Authorized Rep - Gs Firebricks & Potteries P Ltd.	Firebricks & Potteries P Ltd	 Respondent  (Ashok.K)
2.	Raghuram Cadambi for C.K. Nandakumar 9900039859	Petitioner	

Counsel for petitioner is present. He has filed two sets of copies. Counsel for respondent is present. This case relates to 2006. Hence, both Advocates are directed to proceed with the matter and submit their arguments and no further adjournment will be given.

List it on 15.06.2017.


MEMBER (J)


MEMBER (T)